

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **10.06.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 280/2026 For Stay IA No. 795/2026	Shri Sakthi Papers India Pvt Ltd Vs Vital Solutions Pte Ltd	Ms. A Vidya	
2.	Comp App (AT) (CH) No. 57/2026 For Injunction IA No. 792/2026 For Exemption IA No. 793/2026 For Stay IA No. 794/2026	Ganesh Patwari & 6 Ors Vs Starlite Global Enterprises (India) Ltd & Anr.	Mr. S Vedhavel	Ms. Nishitha B For Caveator
3.	Comp App (AT) (CH) No. 58/2026	Mrudani Power Controls (through HS Parmeshwar, Sole Proprietor) Vs RJ Rishikaran Projects Pvt Ltd	Mr. CS Vinod Mohit Kumar	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 279/2026 For Condone Delay IA No. 790/2026 For Stay IA No. 791/2026 <b>(With Defects)</b>	Small Farmers Agri Business Consortium Vs S. Rajendran, RP of Corporate Debtor	Mr. Jatin Julka	
5.	Comp App (AT) (CH) (Ins) No. 281/2026 <b>(With Defects)</b>	AKG Sekar - Operational Creditor Vs S Kannan, Liquidator, Arjun Chemicals Pvt Ltd & 2 Ors.	Ms. D Chamundeswari	Mr. Santosh Ukkur For Caveator

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 796/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt Ltd Vs Jossy Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3
7.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt Ltd through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurabh Kalia	Mr. Chandramouli Prabhakar- R1
8.	IA No. 531/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 180/2026 For Exemption IA No. 530/2026	Raychem RPG Pvt Ltd Vs Soura Natural Energy Solutions India Pvt Ltd	Mr. Hormuz Mehta	
9.	Comp App (AT) (CH) No. 06/2025 For Stay IA No. 68/2025 For Direction IA No. 699/2026	New Tirupur Area Development Corporation Ltd. Vs Aidqua Holdings (Mauritius) Inc. & Anr	Ms. Priyadarshini Natarajan	Mr. Dwarakesh Prabhakaran- R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 797/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 494/2025	Orchid Valley Apartment Buyers Association Vs Sub Registrar & 4 Ors	Mr. Bijoy P Pulipra	Mr. T Sai Krishnan R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1

12.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020)	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	
13.	TA (AT) No. 102/2022 (Comp App (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Hotels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vaijayant Paliwal	Mr. Zoheb Hossain
14.	Comp App (AT) (CH) No. 48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd.  <b>WITH</b>	D. Peruman Saranyan	Mr. AR Ramanathan
15.	Comp App (AT) (CH) No. 53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. Kausik Chatterje	Mr. AR Ramanathan
16.	Comp App (AT) (CH) No. 60/2021	M.A.A. Annamalai & A.Ulagammai & 10 Ors Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. AR Ramanathan
17.	Comp App (AT) (CH) No. 62/2021	M.A.A. Annamalai & A.Ulagammai & 10 Ors Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. AR Ramanathan
18.	Comp App (AT) (CH) No. 10/2022 For Exemption IA No. 109/202	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
19.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs PPS Enviro Power Pvt Ltd, Rep by its Liquidator, K. Vatsa Kumar & 3 Ors	Mr. Vikram P Jain	Mr. B Dhanaraj- R1 Mr. M Machar Rao- R4
20.	Comp App (AT) (CH) (Ins) No. 470/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd & Anr.	Ms. Madhupreetha Elango	Mr. Puneet Yadav- R1 Mr. Shah Rukh Ahmad- R2

21.	Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt Ltd <b>WITH</b>	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
22.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Grains and Mills Pvt Ltd <b>WITH</b>	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
23.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao, Liquidator of Nithin Nutritions Pvt Ltd	Mr.S Sathiyarayanan	Mr. Y Suryanarayana
24.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd <b>WITH</b>	Ms. R Moneshaa	Mr. F Raymond Albyness
25.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness
26.	Comp App (AT) (CH) (Ins) No. 263/2025 For Stay IA No. 748/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & 2 Ors <b>WITH</b>	Mr. M Maharshi Viswaraj	Mr. KSS Ysaswi R1 Mr. VVSN Raju R3
27.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr	Mr. KSS Ysaswi	Mr. Pranava Charan R1
28.	Comp App (AT) (CH) (Ins) No. 398/2025 For Direction IA No. 558/2026	VN Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator,MR Realtors Pvt Ltd & 5 Ors.	Mr. V N Ajit Kumar Party-in-person	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R3 Mr. Jayesh Mohankumar R4 Mr. Rithvik Anand R5, R6
29.	Comp App (AT) (CH) (Ins) No. 428/2025	BEML Midwest Limited Vs Midwest Limited	Mr. G Bhupesh	Mr. Pawan Kumar Gandhi
30.	Comp App (AT) (CH) (Ins) No. 447/2025 For Stay IA No. 1288/2025	Vinod Kumar JS & Anr Vs Annie Abraham Official Liquidator of MIR Realtors Pvt Ltd & 2 Ors	Mr. Kaushik N Sharma	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R2 M/s Shivkumar & Suresh R3

31.	Comp App (AT) (CH) (Ins) No. 465/2025 For Stay IA No. 1324/2025	Muthoot Fincorp Ltd Vs Orchid Valley Buyers Association Apartment & Anr	Mr. T Sai Krishnan	Mr. Bijoy P Pulipra R1
32.	TA (AT) No. 01/2025 (Comp App (AT) (Ins) No. 1847/2025 For Stay IA No. 7187/2025 For Exemption IA No. 7189/2025)	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs The Income Tax Officer (TDS) Ward-1(1)	Mr. Anuj Tiwari	
33.	Comp App (AT) (CH) (Ins) No. 130/2026 For Stay IA No. 392/2026	Kottai Mohammed Mohibullah, Suspended Director of Mohib Shoes Pvt Ltd Vs CA Nagalingam Muthiah, IRP, Mohib Shoes Pvt Ltd & Anr	Mr.B Sundarapandiyan	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Rav	Mr. Y Suryanarayana
35.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
36.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024	Axis Bank Ltd Vs R Venkatakrishnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar
37.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr  <b>WITH</b>	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
38.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
39.	Comp App (AT) (CH) (Ins) No. 31/2025	Poorna Chandra Vs Surabhi Chits Ltd	Mrs. Lakshmi Menon	Mr. Akshay V Jain

**02.00 PM**

**Note: After the matters listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
40.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors <b>WITH</b>	Mr. NP Vijaykumar	Mr. Roshan Atiq- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
41.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Roshan Atiq- R1 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
42.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Roshan Atiq-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
43.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors <b>WITH</b>	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Roshan Atiq-R2 Ms. Shubharanjani Ananth-R3, R5
44.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors. <b>WITH</b>	Mr. NP Vijaykumar	Mr. Roshan Atiq - R1 Ms. R Sowmya R2- R4
45.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth – R1 Mr. NP Vijaykumar R2
46.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6

47.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr.  <b>WITH</b>	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
48.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.  <b>WITH</b>	Mr. Najeeb Usman Khan	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
49.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Roshan Atiq- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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